

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 890

Dated:- 10/10/2017

Consequent upon the transfer of Hon'ble Mr. Justice B.S.Walia as Judge of the Punjab and Haryana, High Court, Hon'ble Mr. Justice Sanjeev Kumar is nominated as the Administrative Judge for District Kishtwar also.

By Order

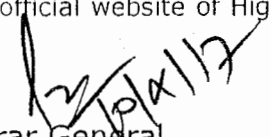

(Sanjay Dhar)

Registrar General

No:- 25309-18/RS Dated:- 10/10/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K
4. Registrar Judicial High Court Wing, Jammu/Srinagar.
..... for information.
5. Principal District & Sessions Judge, Kishtwar with the request to circulate the order amongst the Judicial Officers working under his territorial jurisdiction.
6. Incharge NIC for uploading the same on the official website of High Court of J&K.


Registrar General